

SUPREME COURT OF INDIA

Union of India (UOI)

Vs.

G.D. Pharmaceuticals Limited

S.L.P. (Civil) No. 17949 of 1997

(Sujata V.Manohar and D.P.Wadhwa JJ.)

15.09.1997

ORDER

The Text below is only a summarized version of the order pronounced

High Court held that product containing only boric acid with zinc oxide cannot be considered as a cosmetic or toilet preparation. Decision of High Court upheld by Supreme Court.